CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD.

CIVIL MISC. CONTEMPT PETITION NO. 84 of 2007

Tn

ORIGINAL APPLICATION NO. 872 of 2002.

ALLAHABAD THIS THE 3rd DAY OF March, 2009.

Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr.S. N. Shukla, Member (A)

Hari Saran, Son of Shri Santu, Resident of Village Dighiya, Post Khorabar, District Gorakhpur.

By Advocate: S.K. Om

Versus.

Shri Fakhruddin Khan, Assistant Mechanical Engineer, North Eastern Railway, Ballia.

..........Opposite party/Respondent.

By Advocate: Shri Anil Kumar

ORDER

Delivered by Hon'ble Mr. A.K. Gaur, Member (J)

Shri S.K. Om, learned counsel for the applicant fairly submitted that order of this Tribunal has already been complied with.

2. In view of this statement of fact, the Contempt Petition is dismissed. Notice issued to the respondent is hereby discharged.

Member (A)

Member (J)

RKM/